

14.07 hrs. . .

PAPERS LAID ON THE TABLE
REVIEWS AND ANNUAL REPORTS OF
HINDUSTAN ANTIBIOTICS LTD., PIMPRI,
PUNE AND OIL AND NATURAL GAS COM-
MISSION FOR 1977-78

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): Sir,
 on behalf of Shri H. N. Bahuguna, I
 beg to lay on the Table:

(1) A copy each of the following
 papers (Hindi and English versions)
 under section (1) of section 619A
 of the Companies Act, 1956:—

(i) Review by the Government
 on the working of the Hindustan
 Antibiotics Limited, Pimpri,
 Pune, for the year 1977-78.

(ii) Annual Report of the
 Hindustan Antibiotics Limited,
 Pimpri, Pune, for the year
 1977-78 alongwith the Audited
 Accounts and the comments of
 the Comptroller and Auditor
 General thereon. [Placed in Lib-
 rary. See No. LT-3177/78].

(2) (i) A copy of the Annual Re-
 port together with the Audited Ac-
 counts (Hindi and English versions)
 of the Oil and Natural Gas Com-
 mission for the year 1977-78 and of
 its subsidiary company Hydrocar-
 bons India Limited, New Delhi, for
 the year 1977-78 under sub-section
 (3) of section 23 read with sub-sec-
 tion (4) of section 22 of the Oil and
 Natural Gas Commission Act, 1959.

(ii) Review (Hindi and English
 versions) by the Government on
 the above Reports. [Placed in
 Library. See No. LT-3178/78].

SHRI JYOTIRMOY BOSU (Dia-
 mond Harbour): Sir, I gave one
 Privilege motion against Mr. C. M.
 Stephen on 13th of December.. (*Inter-*
rptions).

MR. SPEAKER: It is under my
 consideration. I have got it yesterday
 and it is under my consideration.

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SHRI JYOTIRMOY BOSU: Mr.
 Speaker, Sir, I gave another privilege
 motion against Mr. Shakhder, former
 Secretary-General....

14.08. hrs.

[SHRI N. K. SHEJWALKAR *in the Chair*]

MR. CHAIRMAN: No. Now the
 other item has already started

SEVENTY-FIFTH AND SEVENTY-SIXTH RE-
 PORTS OF LAW COMMISSION WITH
 STATEMENTS FOR NOT LAYING THE HINDI
 VERSIONS AND REPORT ON THE SIXTH
 GENERAL ELECTION TO HOUSE OF THE
 PEOPLE, 1977

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUN-
DER): Sir, On behalf of Shri Shanti
 Bhushan, I beg to lay on the Table:—

(1) A copy of the Seventy-fifth
 Report of the Law Commission on
 Disciplinary Jurisdiction under the
 Advocates Act, 1961. [Placed in
 Library. See No. LT-3179/78].

(2) A copy of the Seventy-sixth
 Report of the Law Commission on
 Arbitration Act, 1940. [Placed in
 Library. See No. LT-3180/78].

(3) Two statements (Hindi and
 English versions) explaining rea-
 sons for not laying simultaneously
 the Hindi versions of the Reports
 mentioned at (1) and (2) above.
 [Placed in Library. See No. LT-
 3180/78].

(4) A copy of the Report (Hindi
 and English versions) on the Sixth
 General Election to the House of
 the People, 1977, Volume II (Statis-
 tical). [Placed in Library. See No.
 LT-3181/78].

ANNUAL REPORT AND REVIEW OF INDIAN
 INSTITUTE OF TECHNOLOGY, NEW DELHI
 FOR 1977-78 AND STATEMENT FOR DELAY
 AND NOT LAYING THE HINDI VERSIONS

DR. PRATAP CHANDRA CHUN-
DER: I beg to lay on the Table:

(1) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Delhi for the year 1977-78.

(iii) A statement (Hindi and English versions) showing (i) reasons for delay and (ii) reasons for not laying simultaneously the Hindi version of the document mentioned at (i) above. [Placed in Library. See No. LT-3182/78].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1977-78, ANNUAL REPORT, AUDITED ACCOUNTS AND REVIEW OF REGIONAL ENGINEERING COLLEGE, WARANGAL (ANDHRA PRADESH), FOR 1977-78 AND CERTIFIED ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1977-78 WITH A STATEMENT FOR NOT LAYING THE HINDI VERSION

DR. PRATAP CHANDRA CHUNDER: I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Madras, for the year 1977-78. [Placed in Library. See No. LT-3183/78].

(2) (i) A copy of the Annual Report of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78.

(ii) A copy of the Audited Accounts of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78, together with the Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) on the working of the Regional En-

gineering College, Warangal (Andhra Pradesh) for the year 1977-78. [Placed in Library. See No. LT-3184/78].

(3) (i) A copy of the Certified Accounts of the Indian Institute of Technology, Madras, for the year 1977-78 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (i) above. [Placed in Library. See No. LT-3185/78].

ANNUAL REPORT OF COIR BOARD FOR 1977-78 WITH A STATEMENT RE. REVIEW, REVIEW AND ANNUAL REPORT OF NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI FOR 1977-78, CERTIFIED ACCOUNTS AND REVIEW THEREON OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1976-77 WITH A STATEMENT FOR DELAY AND IMPORTED CEMENT CONTROL (FOURTH AND FIFTH AMENDMENT) ORDERS, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): Sir, on behalf of Shri George Fernandes, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) for the year 1977-78 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.

(ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Board is being laid. [Placed in Library. See No. LT-3186/78].